

Government of India
Ministry of Overseas Indian Affairs

LOK SABHA
UNSTARRED QUESTION NO. 584
To be answered on 2nd December, 2015

Guidelines for Emigration Clearance

584. SHRI KODIKUNNIL SURESH:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

प्रवासी भारतीय कार्य मंत्री

- (a) whether the Government has issued fresh guidelines regarding emigration clearance of Indian citizens who are travelling to Saudi Arabia for jobs for the first time;
- (b) if so, the details thereof;
- (c) the number of applications for emigration clearance to Saudi Arabia pending before the emigration offices for the last three months; and
- (d) the action contemplated by the Government to settle the issues expeditiously?

ANSWER
MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS
GENERAL V.K. SINGH (RETD.)

(a) & (b): No Madam, no such fresh guidelines specific to Saudi Arabia have been issued by the Government.

(c): The status of emigration clearances to Saudi Arabia processed during the last three months and pending applications are as under;

(No of applications)

	August 2015	September 2015	October 2015
Opening Balance	1432	4507	3115
Received	23622	19153	12330
Processed	20547	20545	13313
Pending	4507	3115	2132

(d): Normally emigration clearance is given within one working day where complete documents are available. The pending cases are due to incomplete documentation on part of applicant.
